



Hindu, The, Delhi

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Width: 25.96 cms; Height: 17.42 cms; a4r; ID: 28.2019-10-17.42

NHRC sends notices to U.P. govt., police over custodial death

‘A man was allegedly kicked, given electric shocks in custody’

SPECIAL CORRESPONDENT

NEW DELHI

The National Human Rights Commission on Wednesday issued notices to the Uttar Pradesh police and the government over the alleged death of a man in police custody after he was assaulted.

Taking *suo motu* cognisance of media reports that a man died in Pilakhuwa in U.P. on October 13 after a brutal beating during interrogation in a murder case,

the NHRC issued notices to the Director General of Police and the Chief Secretary of the State government.

“He was allegedly kicked, punched, hit with planks of wood, given electric shocks and pierced with a screwdriver. A purported video of the victim’s body shows deep bruise marks on his posterior and left arm and stab wounds all over the body. The Commission has observed that going by the contents of the me-

dia reports, it appears to be a glaring instance of violation of human rights of an individual in police custody for which accountability rests on the police force of the State,” an NHRC statement said.

The NHRC observed that it had “repeatedly cautioned the men in uniform not to indulge in unlawful actions including atrocities against accused persons, much less an innocent, while such person is in their custody”.



Telegraph, Kolkata

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Width: 3.79 cms; Height: 15.82 cms; a4; ID: 44.2019-10-17.45

Cop moves NHRC to end life

■ **AMETHI:** A constable posted at the district police lines in Amethi and suffering from heart ailments has moved the National Human Rights Commission seeking permission to end his life following his department's failure to transfer him to a place nearer home for better care. In his letter to the NHRC, constable Mahavir Singh, a native of Etawah district, said he has been suffering from cardiac problems for the past three years and had even suffered a heart attack. He said he had written to senior police officers, including inspector general of police (establishment), requesting transfer to any of the districts near his home district so that he could get proper care and treatment.

Singh said he failed to get any relief. When contacted, Amethi's superintendent of police Khyati Garg said when she was apprised of the matter, she assured Singh of all possible help under the rules of the department and the state government. PTI



Punjab Kesari, Delhi

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कांस्टेबल ने मांगी आत्महत्या की अनुमति

अमेठी, (भाषा): जिला पुलिस लाइन में तैनात एक पुलिस कांस्टेबल ने राष्ट्रीय मानवाधिकार आयोग को एक पत्र लिखकर आत्महत्या करने देने की अनुमति मांगी है। कांस्टेबल का कहना है कि उसे दो बार दिल का दौरा पड़ चुका है और वह चलने-फिरने में असमर्थ है। कांस्टेबल ने आयोग को लिखे पत्र में दावा किया कि उसने पुलिस महानिरीक्षक सहित आला पुलिस अधिकारियों को पत्र लिखकर अपने गृह जनपद इटावा के आसपास के किसी जिले में तबादले का अनुरोध किया था ताकि वह अपना उचित इलाज करा सके लेकिन ऐसा नहीं हुआ। पुलिस अधीक्षक ख्याति गर्ग ने बताया कि उन्हें जब मसले का पता लगा तो उन्होंने हरसंभव मदद का आश्वासन दिया।